

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.208
Co.Appeal 308 of 2019

Proceedings under Section 58 & 59 of Co. Act, 2013

IN THE MATTER OF:

Nirav Dhanraj Jhaveri
V/s
MIT-N-MIR Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 25/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Sheenu Talreja, Adv. for Ms. Natasha Shah, Adv.
For the Respondent :

ORDER

Proxy counsel for the applicant seeks time to file proof of affidavit of service.

List for further consideration on 27.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)